NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

TATIONAL COMI ANT LAW INDUNAL, MELD ON 15/12/2017 AT 10.50 AM		
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL		
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/201/2017	
NAME OF THE PETITIONER(S)	: LAND MARVEL INVESTMENT INI	DIA PVT LTD
UNDER SECTION	: 252	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1. M.RATHINAKUMAR	PES for Petitioner	M.Rah
2. B. Squathbabu	Loursel Ru Despondant	B. Sobo

ORDER

Heard, the representative for the Petitioner and Counsel for the RoC. Reserved for order.

MEMBER (JUDICIAL)

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